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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.50/BB/ 17	-	For Hearing	230/ 232	Manipal Hospitals(Jaipur) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER		RESENTATION TO WHON	SIGNATURE 1
1)	Prema	Helsi	Roc	PZ
2.	SATI	P. JOHN		10-11-1
		SPJ Legay	ORDER	Le pohon Sq

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. She reported that, reports of ROC/RD are filed in the registry. Registry is directed to

verify and put up. For filing O.L Report in the Transferor Company list it on 30/11/2017.

Member (T)

Member (J)